

Name of the Corporate Debtor : Motocruizer Rental LLP
Date of commencement of CIRP: 28.04.2026 (Order Published on 02.05.2026)
List of creditors as on: 27.07.2026

Filing under clause (ca) of sub-regulation (2) of regulation 13 the IBBI (Insolvency Resolution Process for Corporate Persons) Regulations, 2016
(Amount in ₹)

Sl. No.	Category of creditor	Summary of claims received		Summary of claims admitted		Amount of contingent claims	Amount of claims not admitted	Amount of claims under verification	Details in Annexure	Remarks, if any
		No. of claims	Amount	No. of claims	Amount of claims admitted					
1	Secured financial creditors belonging to any class of creditors									
2	Unsecured financial creditors belonging to any class of creditors									
3	Secured financial creditors (other than financial creditors belonging to any class of creditors)	2	2,221,626.00	1	2,221,626.00	-	-	-	3	
4	Unsecured financial creditors (other than financial creditors belonging to any class of creditors)	9	39,586,015.05	9	39,586,015.05	-	-	0.00	4	
5	Operational creditors (Workmen)									
6	Operational creditors (Employees)		-	-	-			-		
7	Operational creditors (Government Dues)	3	33,616,465.00	3	33,616,465.00		-	-	7	
8	Operational creditors (other than Workmen and Employees and Government Dues)	0	-	-	-	-	-			
9	Other creditors, if any,									
Total		14	75,424,106.05	3	75,424,106.05	-	-	-		

Annexure-1 Name of the Corporate Debtor : Motocruizer Rental LLP Date of commencement of CIRP: 28.04.2026 (Order Publised on 02.05.2026) List of creditors as on: 12.05.2026															
List of secured financial creditors belonging to any class of creditors (Amount in ₹)															
Sl. No.	Name of creditor	Identification No.	Details of claim received		Details of claim admitted						Amount of continge nt claim	Amount of any mutual dues, that may be set-	Amount of claim not admitted	Amount of claim under	Remarks, if any
			Date of receipt	Amount	Amount of	Nature of	Amount covered by	Amount	Whether	% of voting					
NIL															

Annexure-2 Name of the Corporate Debtor : Motocruizer Rental LLP Date of commencement of CIRP: 28.04.2026 (Order Publised on 02.05.2026) List of creditors as on: 27.07.2026														
List of unsecured financial creditors belonging to any class of creditors (Amount in ₹)														
Sl. No.	Name of creditor	Identification No.	Details of claim received		Details of claim admitted					Amount of contingent	Amount of any mutual	Amount of claim not	Amount of claim under	Remarks, if any
			Date of receipt	Amount	Amount of	Nature of	Amount covered by	Whether	% of voting					
1					-	NIL								

Annexure – 3													
Name of the Corporate Debtor : Motocruizer Rental LLP													
Date of commencement of CIRP: 28.04.2026 (Order Published on 02.05.2026)													
List of creditors as on: 27.07.2026													
List of secured financial creditors (other than financial creditors belonging to any class of creditors)													
(Amount in ₹)													
Sl. No.	Name of creditor	Details of claim received		Details of claim admitted						Amount of any mutual dues, that	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	% Voting Share				
1	Kishore Kumar	09-05-26	1,629,338.00	1,629,338.00	loan	2,007,676.00	2,007,676.00	no	3.90	0	0	-	
2	Tharun Kumar	09-05-26	592,288.00	592,288.00	loan	2,017,269.00	2,017,269.00	no	1.42	0	0	-	
	TOTAL		2,221,626.00	2,221,626.00		4,024,945.00	4,024,945.00					-	

Annexure – 4													
Name of the Corporate Debtor : Motocruizer Rental LLP													
Date of commencement of CIRP: 28.04.2026 (Order Published on 02.05.2026)													
List of creditors as on: 27.07.2026													
List of unsecured financial creditors (other than financial creditors belonging to any class of creditors)													
(Amount in ₹)													
Sl. No.	Name of creditor	Details of claim received		Details of claim admitted					Amount of contingent claim	Amount of any mutual dues, that	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by guarantee	Whether related party?	% of voting share in CoC					
1	Mona Poddar	16.05.2026	2,914,767.00	2,914,767.00	Loan	NIL	No	6.97	0	0	-	0	
2	Parag Doshi HUF	16.05.2026	7,971,254.13	7,971,254.13	Loan	NIL	No	19.07	0	0		0	
3	Kalpana Parag Doshi	16.05.2026	10,206,876.92	10,206,876.92	Loan	NIL	No	24.41	0	0		0	
4	Vijay Barasia HUF	21.05.2026	4,441,321.00	4,441,321.00	Loan	NIL	No	10.62	0	0		0	
5	Kamlesh Bhora HUF	21.05.2026	1,768,675.00	1,768,675.00	Loan	NIL	No	4.23	0	0		0	
6	Jinesh Shah HUF	21.05.2026	2,995,728.00	2,995,728.00	Loan	NIL	No	7.17	0	0		0	
7	Omprakash Barasia HUF	21.05.2026	1,738,117.00	1,738,117.00	Loan	NIL	No	4.16	0	0		0	
8	Shashi Lohia	21.05.2026	3,966,066.00	3,966,066.00	Loan	NIL	No	9.49	0	0		0	
9	Pravin Doshi HUF	21.05.2026	3,583,210.00	3,583,210.00	Loan	NIL	No	8.57	0	0		0	
	Total		39,586,015.05	39,586,015.05							0.00	-	

Annexure – 5
Name of the Corporate Debtor : Motocruizer Rental LLP
Date of commencement of CIRP: 28.04.2026 (Order Published on 02.05.2026)
List of creditors as on:27.07.2026

List of operational creditors (Workmen) (Amount in ₹)	
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Sl. No.	Name of authorised representative, if any	Identification No.	Details of claim received		Details of claim admitted				Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim under verification	Amount of claim not admitted	Remarks, if any
			Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Whether related party?	% voting share in CoC, if applicable					

	NIL
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Annexure – 6 Name of the Corporate Debtor : Motocruizer Rental LLP Date of commencement of CIRP: 28.04.2026 (Order Published on 02.05.2026) List of creditors as on: 27.07.2026

List of operational creditors (Employees) (Amount in ₹)	

[illegible][illegible]

	TOTAL			-				-	-	-	-	-	
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Claims received on account of outstanding Salaries of Ex-employees	
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						NIL							
						NIL							

Claims received on account of outstanding Gratuity of ex-employees	
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[illegible]

[illegible]

Annexure – 9 Name of the Corporate Debtor : Motocruizer Rental LLP Date of commencement of CIRP: 28.04.2026 (Order Published on 02.05.2026) List of creditors as on: 27.07.2026

Annexure – 9 Name of the Corporate Debtor : Motocruizer Rental LLP Date of commencement of CIRP: 28.04.2026 (Order Published on 02.05.2026) List of creditors as on: 27.07.2026

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	NIL
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